

Annexure-1  
Name of the corporate debtor: ALCOB India Private Limited  
Date of commencement of CIRP: 23/02/2026  
List of creditors as on: 30/03/2026 (Report under rule 13(1))  
List of Operational creditors (Other than workmen and employees)

(Amount in ₹)

Sl.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Goods and Service Tax Dept, Govt of Maharashtra via Ms. Ujwala Misal, Asst. Commissioner of State Tax	05/03/2026	71,80,507	71,80,507	NA	NA	NA	No	NA	NA	Nil	-	0	Admitted
2.	Goods and Service Tax Dept, Govt of Maharashtra via Mr. Sanjay Mhaske Deputy Commissioner of State Tax	09/03/2026	3,39,83,534	3,39,83,534	NA	NA	NA	No	NA	NA	Nil	-	0	Admitted
3.	Employees State Insurance Corporation	17/03/2026	12,62,266	0	NA	NA	NA	No	NA	NA	Nil	-	12,62,266	Claim under Verification
4.	<b>TOTAL</b>		<b>4,24,26,307</b>	<b>4,11,64,041</b>									<b>12,62,266</b>	

**Rajesh Shah**

**Interim Resolution Professional**

**Alcob India Private Limited**

(Undergoing Corporate Insolvency Resolution Process)

E-mail ID: [alcob.cirp@gmail.com](mailto:alcob.cirp@gmail.com)

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